

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.08
C.A. (CAA)No.04/BB/2024**

IN THE MATTER OF:

M/s. Wipro HR Services India Pvt. Ltd. Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 08.02.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Promod S. M.

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. For further Consideration, list the matter before the Regular Bench on **12.02.2024.**

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)
Anishma

-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)